

WOMEN STUDENTS

*1228. **Shri Radha Raman:** (a) Will the Minister of Education be pleased to state how many women students are studying in foreign countries on scholarships of the Government of India?

(b) What are the various subjects of their study?

(c) In which Universities are they studying?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) 7.

(b) (1) Physiotherapy.

(2) Economics.

(3) Modern Methods of Literary Criticism.

(4) Fine Arts.

(5) Indology.

(6) Music.

(c) (1) London University, London.

(2) University of Göttingen, West Germany.

(3) Friedrich, Wilhelms University, West Germany.

(4) Art Academy, Munich, West Germany.

Mr. Deputy-Speaker: Order, order. Hon. Members may keep silent. I find three of them have been talking to one another for half an hour. I am sorry. I cannot control the House if groups of people join thus and make this a lobby. I will allow some five minutes to be wasted till there is silence. No hon. Member barring a few exceptions seems to feel a sense of responsibility. I cannot go on hearing this kind of noise. Sometimes it goes up and it comes down when I tell them that they ought not to do so.

Shri Radha Raman: May I know how many of these scholarships are enjoyed by government employees?

Shri K. D. Malaviya: From the list I cannot make out whether they belong to government service or not. I can read out the names.

Mr. Deputy-Speaker: How will it show whether they are government employees?

Shri T. S. A. Chettiar: May I know whether it is the intention of Government to give foreign scholarships only for such higher courses of study in respect of which facilities are not available in India?

Shri K. D. Malaviya: Yes, generally it is so

Shrimati A. Kale: May I know the names of the scholarship-holders?

Shri K. D. Malaviya: Out of seven, four have gone under the Modified Overseas Scholarships Scheme, and they are:

(1) Mrs. Ramola Nandi, M.A. (Economics)

(2) Mrs. Sharda Devi Vedalankar

(3) Miss K. Bhattacharya

(4) Miss J. M. Moniar.

The rest are under the Indo-German Industrial Co-operation Scheme, and their names are:

(1) Mrs. Meera Devi Goswami

(2) Miss Kusum Mittal

(3) Miss Trina Roy Surashre.

Kumari Annie Mascarene: May I know whether any woman student has been given scholarship for specialising in medicine?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): No.

Shri K. D. Malaviya: One scholarship for physiotherapy has been given to Miss K. Bhattacharya. I am not sure whether it comes under Medicine.

Shrimati Renu Chakravarty: May I know whether the subjects for which these women are sent abroad are integrated with the needs of the Five-Year Plan and whether they are put to some use when they come back?

Shri K. D. Malaviya: We do have such consideration and when they come back they are generally absorbed.

Shrimati Renu Chakravartty: Is any guarantee regarding employment given?

مولانا آزاد : ہاں - جو بھجی گئی ہیں وہ بھی سمجھ کر بھجی گئی ہیں کہ وہ واپس آئیں تو بھلا نہ رہیں ان میں تین کو سروس کمیشن کے مشورہ سے بھجوا گیا ہے - -

[Maulana Azad: Yes; these women have been sent abroad only with the idea that they are put to some use after their return. Three of them have been sent after consultation with the Service Commission.]

Shri Radha Raman: May I know what is the total amount spent on these scholarships and whether it covers the entire expenses of each scholarship-holder?

مولانا آزاد : توٹل اس وقت نہیں بتایا جا سکتا -

[Maulana Azad: The total amount cannot be given at present.]

Shri K. D. Malaviya: With regard to the Indo-German Industrial Co-operation Scheme, generally fifty per cent. is borne by the scholar or by the authority sponsoring the scholar, and fifty per cent. is borne by Germany.

Dr. Ram Subhag Singh: In reply to question No. 1226 the hon. Minister said that foreign scholarships have been stopped for the last two years. May I know when the women students were sent abroad?

Shri K. D. Malaviya: It is not stopped; it is not directly given to students. That is what the hon. Minister said. It has been distributed in the three Government of India schemes. And the whole purpose is that the Ministry of Education restrict it to teachers of universities and research scholars of institutions of higher learning to qualify themselves; it is not generally given to students directly.

Shri G. P. Sinha: May I know how many have gone to study music?

Mr. Deputy-Speaker: It need not be answered again. Hon. Members must be shrewd, keen and attentive. It was stated that there is only one student that has gone for music—it is not fifty that has been sent. Again the question is asked.

Shri Gidwani: Sir, I suggest that questions 1229 and 1230 may be taken together.

Mr. Deputy-Speaker: Both of them are put.

Shri A. C. Guha: May I answer both questions 1229 and 1230 together, Sir?

Mr. Deputy-Speaker: That is what he is saying.

SMUGGLING OF LIQUOR

*1229. **Shri Gidwani:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that some Custom Officers of the Bombay Customs were involved in smuggling of liquor cases during the year 1952;

(b) if so, whether they were tried by competent court;

(c) whether they were convicted;

(d) the punishment awarded to them; and

(e) whether they have been retained in Government service?

The Deputy Minister of Finance (Shri A. C. Guha): (a) No officer was involved in smuggling of liquor. But three officers were charged under the Bombay Prohibition Act.

(b) to (e). Two of them were acquitted by the Presidency Magistrate and the case against the third has not yet been decided. No departmental punishment was given to the two officers for want of sufficient evidence. The question of taking departmental action against the third will be decided after the criminal case against him is over.